

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO.4764  
TO BE ANSWERED ON 30.03.2017**

**Anti Doping Awareness Programme**

**4764. SHRI A.P. JITHENDER REDDY:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the number of doping cases detected during the last three years and the current year;**
- (b) whether there has been an increase in the number of such cases over the years and if so, the reasons therefor;**
- (c) whether the Government conducts any anti-doping awareness sessions/ programmes for the coaches and players in rural and urban areas in the country and if so, the details thereof; and**
- (d) whether the Government has introduced any other measures to reduce the number of doping cases and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR  
YOUTH AFFAIRS AND SPORTS  
(SHRI VIJAY GOEL)**

**(a) The number of cases reported for Anti Doping Rule Violations by National Anti Doping Agency (NADA) during the last three years and the current year 2016 are as under :-**

<b>S. NO.</b>	<b>Year</b>	<b>Number</b>
<b>1.</b>	<b>2013</b>	<b>96</b>
<b>2.</b>	<b>2014</b>	<b>95</b>
<b>3.</b>	<b>2015</b>	<b>120</b>
<b>4.</b>	<b>2016</b>	<b>73</b>

**(b) No Madam. There has been a decrease in the number of incidence of doping in the current year.**

**(c) National Anti Doping Agency regularly conducts awareness program on anti doping in association with Sports Authority of India (SAI) as well as National Sports Federations (NSFs) and other organisations at various places across the country during sport events/training sessions at SAI centres/SAI training centres, Physical Education College/Universities, State Sports Associations and Services Sports Control Boards etc.**

**The awareness campaign has increased many folds, qualitatively as well as quantitatively due to launching of Mass Athlete Awareness Program Against Doping (MAAPAD) in the last quarter of 2016. With these measures, the incidence of doping during 2016 has come down significantly.**

**(d) NADA works with concerned regulatory authority to check and further control of free availability of prohibited substance in Food Supplements available in the Market being consumed by the sportspersons resulting in an inadvertent anti doping rule violation.**

**Stakeholders are duly informed by NADA about the Prohibited Substances banned by World Anti Doping Agency (WADA) and a list of 2017 Prohibited List was widely circulated to them. In addition, NADA has informed medical colleges/Institutes recognized by Medical Council of India about the issue of prescription medicines containing banned substances which are prescribed to sportspersons by the treating doctors and circulated copies of Prohibited List 2017 and Therapeutic Use Exemption Form to them.**

**The doping control hand books and information in form of pamphlets in different regional languages got printed by NADA and being distributed amongst the sports persons during awareness program.**

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